

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:746
ANSWERED ON:27.11.2006
CLOSURE OF POLLUTING INDUSTRIES
Masood Shri Rasheed

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

to the reply given to the Unstarred Question No. 855, dated July 31, 2006 and state :

- (a) whether the required information has since been collected;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor; and
- (d) the time by which the information in this regard is likely to be collected?

Answer

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA)

(a) to (d) For fulfillment of the assurance given to Unstarred Question No. 855 dated 31st July, 2006, the Central Pollution Control Board and the Delhi Pollution Control Committee have been requested to furnish necessary information, which is still awaited.

The information on the status of the closure of polluting industries in the capital would be collected and laid on the Table of the House.